

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

 $VANIJYA\ BHAWAN,\ AKBAR\ ROAD,NEW\ DELHI\ / वाणिज्य भवन, अकबर रोड, नई दिल्ली$

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Dec/202223/18 **DATED:** 14/12/2022

Please Note

- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Dec/202223/18 dated 14/12/2022 of Norms Committee - V for the year 2022-23 was held on 14/12/2022 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Ram Asrey Lal, Technical Authority	Technical Consultant,DGFT
4	NAND Lal, Technical Authority	Technical Consultant,DGFT
5	SHAISH KUMAR, Technical Authority	Technical Consultant,DGFT

Ī	6	JD Giri, Nominee AEPC	AEDC
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Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004593AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 24.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	import item	Qty Recommended
Easy Trench (Women)	20000	83% Polyester 17% Cotton woven	5.589 Sq. Mtr/Pc
Made Up Of 83% Polyester 17% Cotton Fabric, GSM 205+/-10%,	Nos.	solid fabric with coating, width 56 inches GSM 205	
Style No.144J0687		(+/- 10%)	
		100% Polyester twill Lining Fabric, Width 58 Inches (+/-5%)	3.223 Sq. Mtr/Pc
		GSM 95 (+/- 10%)	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	2 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004796AM23
RA File Number	NA

Licence No and	N/A
Date	

M/s. Shahi Exports Private Limited vide their application dated 02.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Ladies Bib and Brace	1380	82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven	3.18 Sq. Mtr/Pc
(Style No.106002)	Nos.	Fabric GSM 364 (98060000 Pakistan	
Made of 82% Cotton 17% Polyester		Origin)	
1% Elastane (Spandex) Denim			
Woven Fabric GSM 364/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004658AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 28.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004861AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 07.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	import item	Qty Recommended
POWDER CANYON INTERCHANGE JACKET (Inner & Outer) (MEN)	10000 (Sets.)	100% Polyester DWR and Milky Coated Woven fabric, width 56 inches +/-5% GSM 125 +/-10%	5.156 Sq. Mtr/Pc
Made up of 100pct Polyester, Outer 125GSM, Inner 70GSM with Lining and Polyester Wadding STYLE No: 7601		100% Nylon Taffeta Coated Lining fabric, width 59 inches +/-5% GSM 71 +/-10%	0.862 Sq. Mtr/Pc
		100% Polyester Knitted Mesh Lining fabric, width 60 inches +/-5% GSM 80 +/-10%	0.114 Sq. Mtr/Pc

100% Polyester Knitted Brushed Tricot Lining fabric, width 60 inches+/-5% 0.095 Sq. Mtr/Pc

GSM 215 +/-10%

100% Polyester Woven Fabric, width

3.08 Sq. Mtr/Pc

56 inches+/-5%

GSM 70 +/-10%

100% Polyester Woven Fabric, width-

2.189 Sq. Mtr/Pc

57 inches+/-5%

GSM 76 +/-10%

100% Polyester Knitted Brushed Tricot Lining fabric, width 60 inches+/-5% 0.009 Sq. Mtr/Pc

GSM 215 +/-10%

100% Polyester Needle Punch Wadding, width 60 inches+/-5% GSM 0.057 Sq. Mtr/Pc

80 +/-10%

85% Recycled Polyester 15% Polyester Wadding, Width 60 Inches +/- 5% GSM 80 +/- 10% 1.657 Sq. Mtr/Pc

85% Recycled Polyester 15%
Polyester Wadding, Width 60 Inches
+/- 5% GSM 60 +/- 10%

1.238 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	5 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004659AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 28.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Gents Half Sleeve Shirts (Style No. 11301875)	4812 Nos.	55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%	2.45 Sq. Mtr/Pc
Made of 55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%		13017-1070	
Gents Half Sleeve Shirts	3248	55% Hemp 45% Cotton Dyed Woven Fabric GSM	2.44 Sq. Mtr/Pc
(Style No. 11301875)	Nos.	130+/-10%	
Made of 55% Hemp 45% Cotton Dyed Woven Fabric GSM 130+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	6 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004874AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 08.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Girls Dress	7998	99% Cotton 1% Spandex	1.85 Sq. Mtr/Pc
(Style No.FAGWD00082FA23)	Nos.	Woven Printed Fabric GSM 122+/-10%	
Made Of			
99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004660AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 28.11.2022 has requested for prior fixation of

norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Ladies Bib and Brace	5595	82% Cotton 17% Polyester 1% Elastane (Spandex)	2.90 Sq. Mtr/Pc
(Style No.106002) Made of	Nos.	Denim Woven Fabric GSM 364+/-10% (98060000 Pakistan Origin)	
82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004904AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 09.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
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Ladies Jacket (Style No.105492)	5790 Nos.	100% Cotton Denim Woven Fabric GSM 296+/-10%	2.32 Sq. Mtr/Pc
Made of 100% Cotton Denim Woven Fabric GSM 296+/-10%		(98060000 PAKISTAN ORIGIN)	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004718AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 30.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Baggy Reissue Paratroops (Men)	30000	69% Cotton 27% Nylon 4% Elastane Woven Solid Twill Fabric width 57	3.25 Sq. Mtr/Pc
Made Up Of	Nos.	inches (+/- 5%) GSM 132 (+/- 10%)	
69% Cotton, 27% Nylon, 4% Elastane Fabric, GSM – 132+/-10% Style No: 130P0383			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004933AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 12.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Mens Anoraks (Style No.SNF23WJ0159) Made of 100% Polyester TPU Bonded Dyed Fabric GSM 179+/-10% (Consisting of Polyester Woven Face and Polyester Knitted Backing Fabric)	53306 Nos.	100% Polyester TPU Bonded Dyed Fabric GSM 179+/-10% (Consisting of Polyester Woven Face and Polyester Knitted Backing Fabric)	3.75 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	11 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004720AM23
RA File Number	NA
Licence No and Date	NA

M/s. Gokaldas Exports Ltd. vide their application dated 30.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Relaxed PPT Jumpsuit(Women) Made Up Of 98% Cotton 2% Spandex Fabric, GSM 240+/-10% Style - D15258	10000 Nos.	98% Cotton, 2% Spandex Woven Fabric, Width 56 Inches (+/- 5%) GSM 240 (+/- 10%) (98060000 Pakistan Origin)	5.10 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	12 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004578AM23
RA File Number	NA

Data	NA
Date	

M/s. Gokaldas Exports Ltd. vide their application dated 24.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Rugged Flex Duck Loose Fit Insulated	20000	99% Cotton 1% Elastane Camo	3.474
CAMO Active Jacket (Men) Made up of	Nos.	printed woven Fabric, Width 61 inches (+/- 5%) GSM 385 (+/-10%)	Sq. Mtr/Pc
99% Cotton 1% Elastane Fabric GSM		(98060000 Pakistan Origin)	
385 with Lining and Polyester Wadding Style No. 106098		100% Nylon Taffeta Woven Lining Fabric, Width 60 inches (+/- 5%) GSM 65 (+/- 10%)	3.189 Sq. Mtr/Pc
		Polyester Knitted Tricot Lining 100% Fabric, Width 62 inches (+/- 5%) GSM 201 (+/- 10%)	0.488 Sq. Mtr/Pc
		65% Polyester and 35% Cotton Twill Lining Fabric Width 66 inches (+/- 5%)	0.193 Sq. Mtr/Pc
		GSM 160 (+/- 10%)	
		100% Nylon woven Cordura Fabric, width 57 inches (+/-5%) GSM 240+/-10%	0.118 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	13 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004792AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 02.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Ladies Trouser (Style No. 106000) Made of	3205 Nos.	82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10% (98060000 Pakistan Origin)	2.32 Sq. Mtr/P
82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	14 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004587AM23
RA File Number	NA

Licence No and	NI A
Date	

M/s. Gokaldas Exports Ltd. vide their application dated 24.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Qty	import item	Qty Recommended
10000	•	2.148 Sq. Mtr/Pc
Nos.	GSM 212+/-1070	
	55% Linen 45% Cotton Printed Lining Fabric, Width 52 Inches, GSM 122+/-10%	0.638 Sq. Mtr/pc
	10000	10000 100% Linen Dyed Fabric Width 59 Inches, GSM 212+/-10% Nos. 55% Linen 45% Cotton Printed Lining

Style No: 606186

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004795AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended

Gents Half Sleeve Shirts 3145 55% Hemp 45% Cotton 2.66 Sq. Mtr/Pc

(Style No. 11301879) Yarn Dyed Woven Fabric GSM 130+/-10%

Made of

55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%

Gents Half Sleeve Shirts 4500.000 55% Hemp 45% Cotton 2.66 Sq. Mtr/Pc

(NOS.) Printed Woven Fabric GSM

(Style No.11301879) 130+/-10%

Made of

55% Hemp 45% Cotton Printed Woven Fabric GSM 130+/-10%

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.